

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

~~CP/TCP/CSP/CSA/TCSP/TCSA/NO.~~ 104 / (MAH) / 20 17

CORAM:

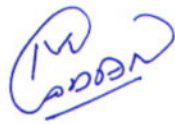
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Prescient wealth management

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
34	Chandrakant Madheshwar & Advocates Madan Gupta		

Common Order

CSP 103/230-232/NCLT/MB//MAH/2017

CSP 104/230-232/NCLT/MB//MAH/2017

Company Petitions are allowed, vide separate orders.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)